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title: Introduction of the Constitution (Amendment) Bill, 2015 (Insertion of new Article 371 CA).

DR. THOKCHOM MEINYA (INNER MANIPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

DR. THOKCHOM MEINYA: I introduce the Bill.

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